

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
AVNI YARNS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Avni Yarns Private Limited
2.	Date of incorporation of corporate debtor	02.06.1997
3.	Authority under which corporate debtor is incorporated / registered	RoC-Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17119GJ1997PTC032448
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No-9, Block No 300/301, Tantithaiya, Kadodara, Surat – 394 327
6.	Insolvency commencement date in respect of corporate debtor	02.04.2024
7.	Estimated date of closure of insolvency resolution process	29-09-2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Omkarchand Rikhabdas Maloo Reg. No.: IBBI/IPA-001/IP-P00435/2017-18/10758
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 403, 4th Floor, Shaival Plaza, Near Hope Neuro Care Hospital, Gujarat College Raod, Ellisbridge, Ahmedabad- 380 006, Gujarat Email ID: <a href="mailto:omkar@ormaloo.com">omkar@ormaloo.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 403, 4th Floor, Shaival Plaza, Near Hope Neuro Care Hospital, Gujarat College Raod, Ellisbridge, Ahmedabad- 380 006, Gujarat Email ID: <a href="mailto:ipavniyarns@gmail.com">ipavniyarns@gmail.com</a>
11.	Last date for submission of claims	16.04.2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms are available at and  (b) Details of authorized representatives are available at:	Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> Physical Address: 403, 4 <sup>th</sup> Floor, Shaival Plaza, Gujarat College Road, Ellisbridge, Ahmedabad – 380 006.  Not Applicable

Notice is hereby given that the National Company Law Tribunal, Ahmedabad has ordered the commencement of a corporate insolvency resolution process of the Avni Yarns Private Limited on 02.04.2024.

The creditors of Avni Yarns Private Limited, are hereby called upon to submit their claims with proof on or before 16.04.2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

(Mr. Omkarchand Rikhabdas Maloo)  
Interim Resolution Professional  
Avni Yarns Private Limited  
Reg. No.: IBBI/IPA-001/IP-P00435/2017-18/10758  
AFA Issued by ICSI-IIP valid till 13.11.2024

Date: 03.04.2024  
Place: Ahmedabad